

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Review Petition No. 6 of 2016
In Appeal No. 184 of 2013**

Dated : 9th February, 2017

In the matter of:

Bhaskar Shrachi Alloys Ltd.

... Review Petitioner(s)

Vs.

Central Electricity Regulatory Commission & Anr.

... Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **6th March, 2017.**

For Court Master

suman